

**THE HIGH COURT OF MEGHALAYA
SHILLONG.**

No. HCM.II/63/2013/5027

Dated, Shillong 11th November, 2013.

NOTIFICATION

In exercise of power under chapter I Rule 3A of the Gauhati High Court Rules (which are applicable to High Court of Meghalaya till date) Hon'ble The Chief Justice is pleased to nominate Hon'ble Mr. Justice T. Nandakumar Singh, Judge, High Court of Meghalaya, Shillong as Portfolio Judge of west Jaintia Hills District, Jowai, and Ribhoi District, Nongpoh in addition to East Khasi Hills District Shillong and Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong is nominated as Portfolio Judge of West Garo Hills District, Tura.

By Order,


REGISTRAR GENERAL